## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.29/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mrs. Neha Kumar & Anr.

V/s.
M/s. NESA Radiation Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	GIRI SH KU	MAR On behalf of Petitiener No. 1	Guish Kuman
2,	NEERJA K		Merya Kuman
5.	Athishek	Bride. Advacate for Res. No. 1103	Adidatile Res. No.
			103

## ORDER T.C.P. No. 29/397-398/CLB/MB/MAH/2015

- 1. Prof. Girish Kumar, re-presenting P-1 and P-2; is present in person. From the side of the Respondent Ld. Representative has stated that the copy of the rejoinder submitted by the Petitioner has been served upon him recently, therefore, seeking time to file sur-rejoinder.
- 2. Considering the contents, time is granted. Further it is hereby directed that the sur-rejoinder, if any, should remain confine to the point mentioned in the rejoinder so that the pleadings should get completed earliest possible.

3. It is also directed to file sur-rejoinder on or before 20.01.2017, copy in advance to the other side. On completion of pleadings, let this CP be fixed for final hearing on 03.02.2017.

Sd/-**M. K. SHRAWAT** Member (Judicial)

Dated: 5th January, 2017.